

[Shrimati Tarkeshwari Singh]

(c) G.S.R. No. 598 dated the 6th April, 1963.

[Placed in Library, see No. LT-1108/63].

(ii) a copy of Notification No. G.S.R. 532 dated the 30th March, 1963 containing Corrigendum to G.S.R. No. 101 dated the 19th January, 1963, under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944.

[Placed in Library, see No. LT-1109/63]

(iii) a copy each of the following Notifications under section 159 of the Customs Act, 1962:

(a) G.S.R. No. 533 dated the 30th March, 1963.

(b) G.S.R. No. 569 dated the 28th March, 1963.

(c) G.S.R. No. 570 dated the 29th March, 1963.

(d) G.S.R. No. 891 dated the 30th March, 1963.

(e) G.S.R. No. 599 dated the 6th April, 1963.

(f) G.S.R. No. 600 dated the 6th April, 1963.

[Placed in Library, see No. LT-1110/63].

12.24 hrs.

ELECTION TO COMMITTEE

ALL INDIA INSTITUTE OF MEDICAL SCIENCES

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): On behalf of Dr. Sushila Nayar. I beg to move:

"That in pursuance of section 4(g) of the All India Institute of Medical Sciences Act, 1956, the Members of Lok Sabha do proceed

to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a Member of the All India Institute of Medical Sciences, subject to the other provisions of the said Act, vice Shri U. N. Dhebar resigned from Lok Sabha."

Mr. Speaker: The question is:

"That in pursuance of section 4(g) of the All India Institute of Medical Sciences Act, 1956, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a member of the All India Institute of Medical Sciences, subject to the other provisions of the said Act, vice Shri U. N. Dhebar resigned from Lok Sabha"

The motion was adopted.

12.25 hrs.

*DEMANDS FOR GRANTS—contd

MINISTRY OF MINES AND FUEL

Mr. Speaker: The House will now take up discussion and voting on Demand Nos. 78 to 80 and 136 relating to the Ministry of Mines and Fuel for which 5 hours have been allotted.

Hon. Members desirous of moving their cut motions may send slips to the Table within 15 minutes indicating which of the cut motions they would like to move.

DEMAND NO. 78—MINISTRY OF MINES AND FUEL

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 22,78,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of pay-

*Moved with the recommendation of

the President.